

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1929 OF 2004

STATE OF U.P. & ORS.

Appellant (s)

VERSUS

M/S. VAM ORGANIC CHEMICALS LTD.

Respondent(s)

(With office report)

WITH

Civil Appeal NO. 1930 of 2004 - With office report

Civil Appeal NO. 1931-1932 of 2004 - With appln. for exemption from filing
O.T. and with office report

Civil Appeal NO. 1933 of 2004 - With office report

S.L.P.(C)...CC NO. 2279 of 2009 - With appln. for c/delay in filing
SLP and with office report

Civil Appeal NO. 2810-2938 of 2004 - with appln. for permission to place addl.
documents on record and with office report

Civil Appeal NO. 4298 of 2009 - With prayer for interim relief and
with office report

Civil Appeal NO. 4299 of 2009 - With appln. for c/delay in filing SLP and with
office report

Date: 12/08/2009 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. Sunil Gupta, Sr.Adv.
Mr. S.C. Mishra, Sr.Adv.
Mr. Shail Kumar Dwivedi, AAG(UP)
Mr. Aarohi Bhalla, Adv.
Mr. G.V. Rao, Adv.
Mr. Manoj Kr. Dwivedi, Adv.
Ms. Vandana Mishra, Adv.
Mr. Kamlendra Mishra, Adv.

For Respondent(s) Mr. Dhruv Agarwal, Sr.Adv.
Ms. Nandini Gore, Adv.
Mr. Debmalya Banerjee, Adv.
Ms. Pragya Baghel, Adv.
Ms. Sonia Nigam, Adv.
Mrs Manik Karanjawala, Adv.

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Mr. Dhruv Agarwal, Sr.Adv.
Mr. Praveen Kumar, Adv.

in CA.2917/2004: Mr. Kavin Gulati, adv.
Ms. Rashmi Singh, Adv.
Ms. Ruby Singh Ahuja, Adv.

in CA.2810-2938/04: Ms. Vijayalakshmi Menon, Adv.
Mr. Gourav Dudeja, Adv.

Mr. Mukesh Verma, Adv.
Mr. M.R. Shamsad, Adv.
Mr. Aftab Alam, Adv.
Mr. Vivek Vishnoi, Adv.
Mr. Yash Pal Dhingra, Adv.

Mr. Manu Nair, Adv.
Mr. Mark D'Souza, Adv. for
M/s Suresh A. Shroff & Co., Adv.

Mr. Arvind Kr. Sharma, adv.
Mr. Naresh Kumar, Adv.

Mr. Rajesh Kumar, Adv.

Mrs. Rani Chhabra, Adv.

Mr. Siddhartha Chowdhury, Adv.

Mr. K.R. Sasiprabhu, Adv.

Mr. Arvind Kr. Sharma, Adv.
Mr. Naresh Kumar, Adv.

Mr. B.K. Satija, Adv.

Mr. Pramod Dayal, Adv.
Mr. Nikunj Dayal, Adv.

Mr. Rupesh Kumar, Adv.

Mr. E.C. Agrawala, Adv.
Ms. Suruchi Aggarwal, Adv.

Mr. A.T.M. Rangaramanujam, Sr. Adv.
Mr. Prakash Kumar Singh, Adv.

Mr. Rajesh Kumar, Adv.

Mr. Sanjeev Malhotra, Adv.

Mr. Jatin Zaveri, Adv.

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Ms. Shally Bhasin Maheshwari, Adv.

Mr. Ashok Kumar Singh, Adv.

Mr. Pravir Kumar Jain, adv.

UPON hearing counsel the Court made the following
ORDER

Stand over for six weeks.

(S. Thapar)
P.S. to Registrar

(Madhu Saxena)
Court Master